

| Year    | No. of companies not filed statutory returns. |
|---------|---|
| 2014-15 | 795   |
| 2015-16 | 1047  |
| 2016-17 | 1470  |

(c) The details of amounts spent on CSR activities by these Companies as per filings made by them upto 30.11.2017 in the MCA21 Registry for the last three financial years is given below:—

(₹ in crores)

| Name of State | 2014-15 | 2015-16 | 2016-17 |
|---------------|---------|---------|---------|
| Assam         | 91.21   | 91.51   | 22.49   |

#### **Companies undergone prosecution**

2256. SHRI K. SOMAPRASAD: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) the details of companies undergone prosecution in India for the last three years; and

(b) the details of companies and board of directors from Kerala which/who have undergone prosecution in the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P. P. CHAUDHARY): (a) The details of prosecutions filed by the Registrars of Companies (RoCs) during the last three years are as under:—

| Year    | Total number of prosecutions filed by RoCs for various violations of the Companies Act. |
|---------|---|
| 2015-16 | 1830  |
| 2016-17 | 4522  |
| 2017-18 | 4124  |

(b) The details of companies and Board of Directors from Kerala which/who have undergone prosecution in the last three years are as under:—

| 2015-16          |              |                  | 2016-17          |              |                  | 2017-18          |              |                  |
|------------------|--------------|------------------|------------------|--------------|------------------|------------------|--------------|------------------|
| No. of Companies | No. of Cases | No. of Directors | No. of Companies | No. of Cases | No. of Directors | No. of Companies | No. of Cases | No. of Directors |
| 02               | 02           | 09               | 29               | 120          | 51               | 09               | 33           | 27               |

The list of Companies and names of directors against which prosecutions have been filed is given in the Statement.

**Statement**

*Details of companies and board of directors from kerala which/who have undergone prosecution in the last three years*

| Sl. No.        | Name of The Company                  | No. of Cases Filed | Names of Directors   |
|----------------|--------------------------------------|--------------------|--|
| 1              | 2                                    | 3                  | 4  |
| <b>2015-16</b> |                                      |                    |  |
| 1.             | Madhayamam Broadcasting Ltd.         | 1                  | 1. Moyikkal Abdul Salam<br>2. Koyakutty Mangarathodi<br>3. Rishad Kelembeth  |
| 2.             | Synthite Industries Ltd.             | 1                  | 1. George Paul<br>2. Sales Kannanchira Francis<br>3. Mani Varghese<br>4. Aju Jacob<br>5. Varghese Jacob<br>6. Jacob Chennakkattu Varkey  |
| <b>2016-17</b> |                                      |                    |  |
| 1.             | Star Quarry and Aggregates Pvt. Ltd. | 2                  | Muraleedharan Vasudeven  |
| 2.             | Athena Hotels and Resorts Pvt. Ltd.  | 1                  | Cherian Arumana Paul   |
| 3.             | Janayugam Publications Limited       | 3                  | 1. Binu V. Bhaskaran<br>2. Rajendran Nair P<br>3. Venugopalan Nair<br>4. Sureshraj K<br>5. Thilothaman<br>6. Sasankan I Veedu<br>7. Prekash Babu Krishna Pillai<br>8. Komath Prabhakaran Rajendran |
| 4.             | Synthite Industries Limited          | 1                  | 1. Rakesh R Warrior<br>2. Arun Jagadeesh   |

| 1   | 2  | 3  | 4  |
|-----|--|----|--|
| 5.  | Furnace Fabrica (India) Ltd.                       | 1  | 1. Priyamvada D Joshi<br>2. Shilpa Amit Apte<br>3. Amit Anand Apte<br>4. Anant B Dhavale<br>5. Amruta Neeraj Joshi<br>6. Ashish Prakash Thatte<br>7. Gauri Ravikant Naik |
| 6.  | Enjayes Natural Flavours Ltd.                      | 4  | 1. John Samuel Nediamon<br>2. Sanil John   |
| 7.  | Integrated Rubian Exports Ltd.                     | 2  | Azkhar Abdul Hameed  |
| 8.  | Southern Ispat and Energy Ltd.                     | 4  | Vivek Agarwal  |
| 9.  | Euromarine Products Ltd.                           | 4  | George John Morris   |
| 10. | Periyar Chemicals Ltd.                             | 4  | Koikkara Pappu Roy   |
| 11. | PSN Motors Ltd.                                    | 2  | S. P. Krishna Iyer   |
| 12. | Mather And CO Pvt. Ltd.                            | 3  | K. M. Ibrahim Mather   |
| 13. | Grihasree Kuries Pvt .Ltd.                         | 2  | Joseph Thomas Neelankavil  |
| 14. | P.k. Mohammed Pvt. Ltd.                            | 2  | A. K. Santhosh   |
| 15. | Animation Dimensions India Pvt. Ltd.               | 14 | Kunjukutty Aniyam Kunju  |
| 16. | Donn Builders and Developers Pvt. Ltd.             | 12 | Muslimamveetil Moosa Abdul   |
| 17. | Kerala Sponge Iron Ltd.                            | 5  | Vivek Agarwal  |
| 18. | Nightingale College of Nursing Kerala Pvt. Ltd.    | 2  | Mohammed Shihas  |
| 19. | Emric Aviation Pvt. Ltd.                           | 14 | Martin   |
| 20. | K. K. Leisures and Tourism International Pvt. Ltd. | 2  | Mohandas Kelandhara<br>Kunhiramam  |
| 21. | Aegis Builders Pvt. Ltd.                           | 6  | Abraham Varghese   |
| 22. | Lots Shipping Limited                              | 2  | Philip Mathews   |
| 23. | St Mary S Funds Limited                            | 4  | Varkey Mankidiyil Thampy   |

| 1   | 2  | 3  | 4   |
|-----|--|----|---|
| 24. | Mini Muthoottu Nidhi Kerala Limited                  | 2  | 1. Mathew Muthoottu<br>2. Nizzy Mathew<br>3. Roy Mathew                               |
| 25. | Gold Coast Hotels Pvt. Ltd.                          | 10 | 1. Shameer Dawood<br>2. Salim Mathews<br>3. Ajith Mathew                              |
| 26. | Focuz Corporation Pvt. Ltd.                          | 2  | 1. Sujith K. Ravindranath<br>2. Sreenivasa Bhat Sadananda C.S.                        |
| 27. | Fathima Gold Pvt. Ltd.                               | 2  | Kizhakkedath Vadakke Purayil<br>Mohammed Kunhi  |
| 28. | Krika Speciality Foods Pvt. Ltd.                     | 2  | Srushti Viral Bhammer   |
| 29. | First Commodities Clearing Corporation of India Ltd. | 6  | 1. Mahendra Singh Laxmidas Parekh<br>2. Vidyasagar Tharanath<br>3. Amar Bahadur Singh |

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|  |   |   |
|--|---|---|
| 1. Kunnathan Polymers Ltd.             | 1 | Pareev Veeravu Kunnathan  |
| 2. Southern Ispat and Energy Ltd.      | 1 | Vivek Agarwal   |
| 3. Furnace Fabrica (I) Ltd.            | 1 | 1. T. T. Kunjukuttan<br>2. Basheeruddin Abdul Rehman<br>3. Shashikiran Badri Prasad<br>4. Raiz Basheeruddin<br>5. Nezee Basheeruddin<br>6. Ibrahim Ali<br>7. Avadhesh Chandra Mathur<br>8. Badri Prasad<br>9. Jigna Nikhil Gala |
| 4. Mathstraman Manufacturers Pvt. Ltd. | 2 | Thomas George   |
| 5. Aatma Ayurvedic Pvt. Ltd.           | 8 | Eledath Thaikkatt Ravimoss  |
| 6. A & S Infotech Pvt. Ltd.            | 6 | Ashokan Vettakkattil  |
| 7. Vadakken Gold Exports Pvt. Ltd.     | 1 | Vadakkan Raphael  |

| 1  | 2   | 3 | 4  |
|----|---|---|--|
| 8. | Cochin Consultancy and Management Services Ltd. | 5 | 1. Jayakumar Kantheeswaran<br>2. Thannippara Azhagappa Pillai<br>3. John Kumbiluvilil Joseph<br>4. C. K. Prabhakaran<br>5. Ananthalakshmy Ramaswamy<br>6. Joby George<br>7. Raju Nair Rajagopalan<br>8. Radhakrishnan Chundukkattil<br>9. Praveen Venugopal<br>10. Anilkumar Sreekantan Nair |
| 9. | Malayalam Industries Ltd.                       | 8 | 1. Thomas George<br>2. Jayashankar Krishna Pillai  |

#### **Deregistration of companies having zero turnover**

2257. SHRI ANUBHAV MOHANTY: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether it is a fact that Government is planning to deregister/delicense those companies which have zero turn over for the last two years;

(b) whether any such action has been taken by Government in this regard during the last three years; and

(c) if so, the details of such companies which lost their licenses or lost their registration during the past three years?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P. P. CHAUDHARY): (a) As per Companies Act 2013, a company is liable to be de-registered if it fails to commence its business within one year of its incorporation or is not carrying on any business or operation for a period of two immediately preceeding years and has not obtained dormant company status under Section 455.

(b) and (c) In a nation-wide drive taken up during 2017-18, around 2.26 lakhs companies were struck off from the register of companies, which predominantly comprised of companies without business operations during past two years.

#### **Long-term plan for conservation of protected monuments**

2258. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of CULTURE be pleased to state:

(a) whether Archaeological Survey of India (ASI) undertakes conservation of